



FORM No. 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH

ORDER SHEET

ORIGINAL Application No. 499 of 2008

Applicant(s) SRIKANTA NANDA Respondent(s) UNION OF INDIA

Advocate for Applicant(s) Mrs. Santivudgata Advocate for Respondent(s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

1. P.O. No.

Defect pointed out
is scrutiny sheet
may be seen.

For drawing

Registrar / Controller

Re.

P.V. No.
10.12.08

Applicant may
remove the defect.
Registrar 10.12.08

Order dated 16/12/2008.

Coamr.

Hon'ble Mr Justice K. Thakur, M(J)
Hon'ble Mr. Ch. Mohapatra, M(A)

By filing Memo dated 16/12/2008,
the Id. counsel for the applicant
wants to withdraw the O.A. without
prejudice to the applicant to move
later on.

The O.A. is disposed of, as
withdrawn without prejudice to
the applicant to move later on,
if so advised.

Member(A)

Member(J)